NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) D**r. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CA(CAA)No.50/ BB/2018	For Admission (moved)	Sec 230-232	M/s Coffee Day Resorts Pvt Ltd	Tatva Legal		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
PETITIONER/s :	N.K. Dilip M.G. Nanjappa Vivek. B.S	Petitioners / Transferee Company	Vivek BS
RESPONDENT/s :			

ORDER

Heard Shri NK Dilip, Learned Counsel for Petitioner.

The Learned Counsel submits that he has filed an IA. The IA is not listed for today.

Post the case on 20.09.2018.

Member (T) **Member (J)**

Balaji